

**BEFORE THE NATIONAL GREEN TRIBUNAL EASTERN
ZONE BENCH, KOLKATA.**

Original Application No.76/2023/EZ

Wildlife Society of Odisha Applicant.

-Versus-

State of Odisha and Others. Respondents.

I N D E X

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Cuttack.
Dt. 10.10.2023

By the Respondent No.6 through

Shakti Prasad Panda
(Shakti Prasad Panda)
Addl.Govt.Advocate.

BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA.

Original Application No.76 / 2023/EZ

Wildlife Society of Odisha ... Applicant
-Versus-
State of Odisha & others. ... Respondents.



**AFFIDAVIT FILED BY THE
RESPONDENT NO.6**

I, Smt. Pusazhule Mekro, aged about 59 years, W/o. Sri EL Yanger Aier, at present working as Chairman, Odisha Biodiversity Board, Regional Plant Resource Centre Campus, Ekamrakanan, Nayapalli, Bhubaneswar-751015, Dist. Khurda, Odisha, do hereby solemnly affirm & State as follows: -

1. That, I am working as such and competent to swear this affidavit.
2. That, the applicant has filed the aforesaid Original Application with a prayer to direct the Respondent No.1 and MoEFCC to take necessary legal action including the criminal proceeding against the DFO, Koraput and Semiliguda Forest Range Officer for violation of the Provisions of Forest Conservation Act, 1980 and Environmental Protection Act, 1986.
3. That, it is respectfully submitted that the Counter Affidavit filed by the Divisional Forest Officer, Koraput Forest Division, Koraput i.e. Respondent No.4

Pusazhule Mekro
Pusazhule Mekro
PCCF-Cum-Chairman
Odisha Biodiversity Board

2/10/2023
Surendra Prasad Dhal
Advocate
NOTARY, CUTTACK

and on behalf of Respondent Nos.1, 2, 3 & 5 in the aforesaid Original Application on 21.08.2023 may kindly be adopted on behalf of the present deponent.

4. That, the facts stated above are true to the best of my knowledge and belief based on the available official records.

VERIFICATION

I, Smt. Pusazhule Mekro, aged about 59 years, W/o. Sri EL Yanger Aier, at present working as Chairman, Odisha Biodiversity Board, Regional Plant Resource Centre Campus, Ekamrakanan, Nayapalli, Bhubaneswar-751015, Dist. Khurda, Odisha, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge as derived from official records and that nothing material has been concealed therefrom.

Verified at Cuttack on this the 10th day of October, 2023.

Identified by:

Shankar Prasad
Addl. Govt. Advocate

Done
10/10/23
Pusazhule Mekro
VERIFICANT.

**PCCF-Cum-Chairman
Odisha Biodiversity Board**

9/10/23
Surendra Prasad Dhal
Advocate
NOTARY, CUTTACK

AFFIDAVIT.

I, Smt. Pusazhule Mekro, aged about 59 years, W/o. Sri EL YangerAier, at present working as Chairman, Odisha Biodiversity Board, Regional Plant Resource Centre Campus, Ekamrakanan, Nayapalli, Bhubaneswar-751015, Dist. Khurda, Odisha, do hereby solemnly affirm and state as follows :-

1. That I am the Respondent No.6 in the aforesaid Original Application. I am well acquainted with the facts of the case and as such competent to swear this affidavit on my official capacity.
2. That the facts stated above are true to the best of my knowledge and based on official records.

Identified by:

Shashi Prasad Dha
Addl.Govt.Advocate.

Pusazhule Mekro
Deponent.
PCCF-Cum-Chairman
Odisha Biodiversity Board

CERTIFICATE

Certified that Cartridge paper are not available.

Cuttack.

Dt. *10* .10.2023.

Shashi Prasad Dha
Addl.Govt.Advocate.

The above named Deponent
Solemnly affirm on.....*10.10.2023*
.....*P. Mekro* Being Identified
by.....*S.P. Panda (Actg)*

S/10/10/2023
Surendra Prasad Dha
Advocate
NOTARY, CUTTACK

